

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 212/397-398/NCLT/AHM/2017 (New)  
C.P. No. 83/397-398/CLB/MB/2011 (Old)**


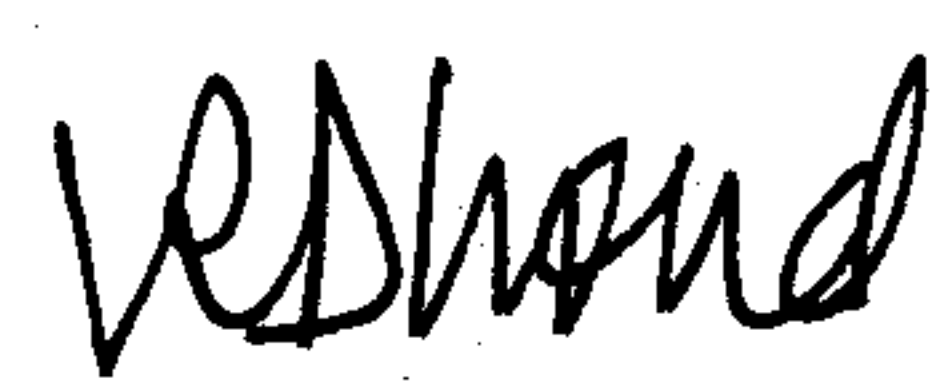
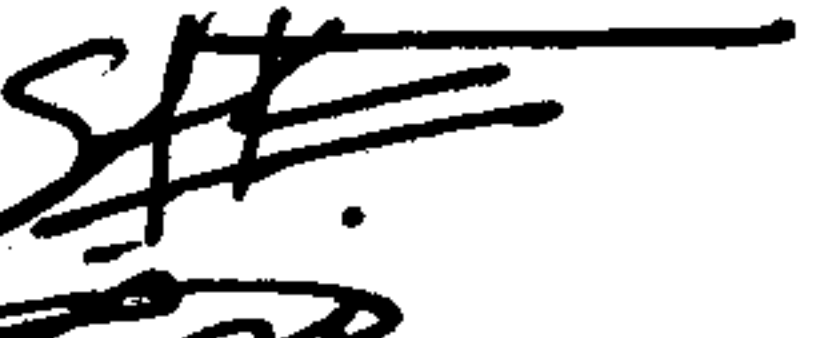


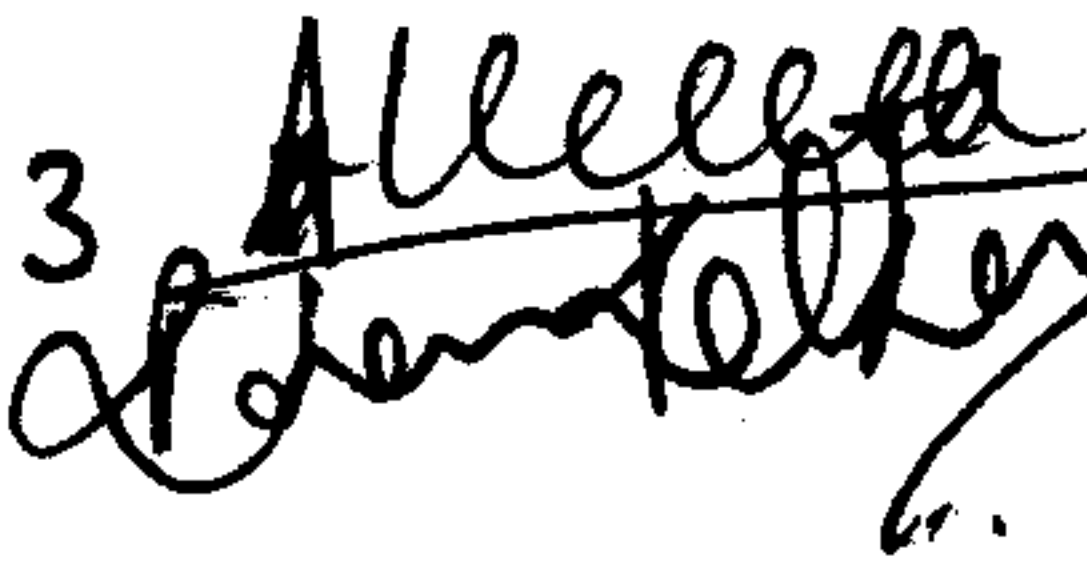



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company: Yogesh Mehra & Ors.  
V/s.  
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A. GANDHI	ADVOCATE	<u>APPLICANT</u> <u>PETITIONER</u>	
2.	SUDIPTO SARKAR	SR. ADV.	Resp No. 1	} i/b. Bhaskar & Partners ✗
3.	VIVEK JASHI	ADV	"	
4.	KANIKA SHARMA	ADV	"	
5.	SHAHEDA MADRASWALA	ADV	"	
6.	MIHIR THAKORE	SR. ADV	RESP NO. 384	
7.	SAUL THAKORE	ADV	"	}   
8.	VENKATESH DHOND	SR. ADV.	<u>APPLICANT</u>	
9.	SHYAM KAPADIA	ADVOCATE	<u>PETITIONER</u>	
10.	RASHID BORTWALLA	ADVOCATE	No. 1	
11.	RANUL JAIN	ADVOCATE		} Petitioner No. 2 i/b Cyril Amarchand Mangaldas 
12.	Mr. Indranil Deshmukh	Advocate		
13.	Ms. Manasa S	Advocate		
14.	ARJUN SREENIVAS	Advocate		} Petitioner No. 3 to 7    
15.	Mr. Shyam Mehta	Sr. Adv.		
16.	Mr. Rohan Kelkar	Adv.		
17.	Mr. Sahil Shah	Adv.		
18.				

## **ORDER**

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Rashid Boatwalla with Learned Advocate Mr. Rahul Jain with Learned Advocate Mr. Anip Gandhi present for Petitioner no. 1.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas present for Petitioner no. 2.

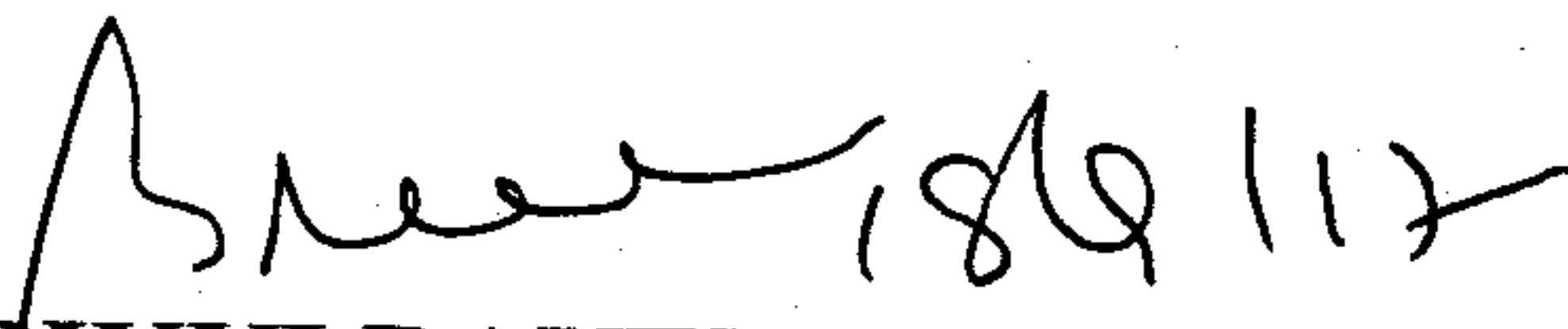
Learned Senior Advocate Mr. Shyam Mehta with Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Petitioners no. 3 to 7.

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent no. 3 and 4.

At request of Learned Counsel for both sides.

List the matter on 12.10.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.